

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(CAA) No. 733/KB/2018
CA (CAA) No. 255/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH JULY, 2018, 10:30 A.M.

Name of the Company	Amber (I) Pvt. Ltd. & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. Manisha Saraf, P.C.S. } Manisha Saraf 13/7/2018
Applicant
2. CS. Sneha Khantia, P.C.S. }

ORDER

Ld. Counsel for the petitioners is present.

Heard. Admit. Reserved for orders.


(Jinan K.R.)
Member (J)